

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2247/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
Member, Motor Accident Claims Tribunal,
Goalpara.

Dated Guwahati the 27th April, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/GLP/2021/383 dtd. 20.04.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 19.04.2021 along with station leave permission, from the morning of 17.04.2021 till the morning of 20.04.2021.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/2248/A, dated 27.4.2021
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

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